

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB:	HIGH COURT FOR THE STATE OF TELANGANA – New Nomenclature to the Courts of Principal Junior Civil Judges, in the State of Telangana in view of establishment of 33 new Judicial Districts – ORDERS - ISSUED.
READ:	High Court's Letter Roc.No.346/E1/2022, dated 19.05.2022 of the Registrar General, High Court for the State of Telangana.

ORDER ROC.NO.2166/2022-B.SPL., DATED: 01.06.2022

The High Court is pleased to pass the following order:

The following is the list of Courts of Principal Junior Civil Judges, with New Nomenclature in view of Establishment of 33 New Judicial Districts:

PRINCIPAL JUNIOR CIVIL JUDGES IN THE STATE OF TELANGANA

SL. NO.	NAME OF THE COURT	NAME OF THE OFFICER
1.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.	Smt. Manjula Suryawar
2.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial.	Smt. Taduru Mahathi Vaishnavi
3.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.	Sri G.Rama Lingam
4.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Asifabad.	Smt. P.Uma Maheswari,
5.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.	Ms. P.Sai Sudha
6.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagityal.	MS. Niharika Juttur
7.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Siricilla	Smt. K.Sowjanya (Kalleda)
8.	Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapalli.	Ms. K.Rani
9.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam.	Smt. N.Anitha Reddy
10.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem.	Sri B.Rama Rao
11.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.	Smt. Surampudi Sree Devi
12.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Gadwal.	Smt. Kavitha Karnati

13.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Wanaparthy.	Sri N.Srikanth Babu
14.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet.	sri M.Rajender
15.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.	Ms. Swarupa Kaatam
16.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy.	Sri Mohd. Abdul Jaleel
17.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak.	Smt. Rita Lalchand,
18.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.	Smt. Salma Fathima
19.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda.	Smt. B.Soujanya
20.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet.	Sri K.Suresh
21.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhongir.	Sri D.Nageswara Rao
22.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nizamabad.	Smt G.Kalarchana
23.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Kamareddy	Ms. M.Swathi
24.	Prl. Junior Civil Judge-cum-Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	Smt. V.Usha Kranthi
25.	Prl. Junior Civil Judge-cum-Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	Sri G.Prabhakar
26.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad, Vikarabad District.	Sri K.Srikanth
27.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda.	Ms. Anitha Damodar Rapol
28.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Warangal at Hanumakonda	Smt V.Bhavani
29.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jangaon.	Sri Prithvi Raj D T
30.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mahabubabad.	Sri K.Yuva Raja
31.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mulugu.	Sri D.Rama Mohan Reddy

32.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhupalapally.	Sri Ramachandrarao Nadendla
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Note: The orders are placed in the High Court's Web Site <http://tshc.gov.in>.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
 2. The In-charge Officers.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad
 6. The Chief Judge, City Small Causes Court, Hyderabad.
 7. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.
 8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
 10. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the state of Telangana at Hyderabad.
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